

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 690**  
ANSWERED ON 03.02.2026

**DRONE-BASED LAND SURVEYS AND DIGITISATION OF PROPERTY RECORDS**

†690. SMT. KAMLESH JANGDE:

SHRI PRADEEP KUMAR SINGH:  
SHRI DAMODAR AGRAWAL:  
SMT. APARAJITA SARANGI:  
SMT. MALA RAJYA LAXMI SHAH:  
SHRI PRADEEP PUROHIT:  
SHRI MUKESHKUMAR CHANDRAKAANT DALAL:  
SHRI VISHWESHWAR HEGDE KAGERI:  
SHRI CHAVDA VINOD LAKHAMSHI:  
DR. MANNA LAL RAWAT:  
SHRI ALOK SHARMA:  
SMT. POONAMBEN HEMATBHAI MAADAM:  
SHRI YADUVEER WADIYAR:  
SMT. KAMALJEET SEHRAWAT:  
SHRI BHARTRUHARI MAHTAB:  
SHRI LAVU SRI KRISHNA DEVARAYALU:  
SHRI SUKANTA KUMAR PANIGRAHI:  
SHRI KHAGEN MURMU:  
SMT. LOVELY ANAND:  
SHRI RAHUL SINGH LODHI:  
SHRI JANARDAN MISHRA:  
SMT. SMITA UDAY WAGH:  
SHRI JUGAL KISHORE:  
SHRI SHANKAR LALWANI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) Whether the Ministry has conducted any assessment of the impact of drone-based land surveys and digitisation of property records under relevant schemes on reduction of land disputes and improvement in transparency of land governance;
- (b) the details of coverage of drone surveys are digitized records and outcome, State and district-wise including in Andhra Pradesh, Rajasthan, Odisha and Maharashtra and in the districts of Kandhamal and Jalgaon Lok Sabha Constituency;
- (c) the extent of time savings achieved and the steps proposed to further strengthen implementation of these initiatives and the number of land disputes resolved or settled before and after implementation at the national level, State-wise and in rural areas of Maharashtra, including Jalgaon Lok Sabha constituency;

(d) whether these initiatives have resulted in any measurable reduction in time required for land record verification, mutation and registration, if so, the details of the steps being taken to ensure faster and uniform implementation of these initiatives, State-wise including in all districts of Andhra Pradesh; and

(e) whether this initiative has improved land administration efficiency in tribal and hilly regions, if so, the details thereof, State-wise including Odisha?

## ANSWER

MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) The Ministry of Panchayati Raj has not conducted any study on the reduction of land disputes through drone-based land surveys and digitisation of property records and improvement in transparency of land governance.

(b) District-wise details of drone survey and property cards prepared in States of Andhra Pradesh, Rajasthan, Odisha and Maharashtra are at Annexure-I. It may be noted that in Odisha, scheme is being implemented only in 5 districts namely Rayagada, Jharsugada, Dhenkanala, Gajapati, and Nabrangpur. The scheme is not implemented in Kandhamal Lok Sabha Constituency. In Jalgaon Lok Sabha Constituency drone survey has been completed in 1475 villages out of 1484 villages and 1.77 lakh property cards have been prepared in 799 villages.

(c) Land and land administration are State subjects and the SVAMITVA Scheme is implemented through States/UTs as per their respective laws, which govern timelines for drone survey, ground verification, resolving claims and objections, and issuance of property cards. The Ministry of Panchayati Raj does not maintain data on time savings achieved or on the number of land disputes resolved or settled before and after implementation of the Scheme.

To strengthen implementation, the Ministry, in coordination with Survey of India and States/UTs, issues technical guidelines and standard operating procedures, undertakes capacity building, and conducts periodic reviews to ensure timely completion of surveys, verification and property card issuance.

(d) The Ministry of Panchayati Raj does not maintain data regarding reduction in time required for land record verification, mutation and registration. The timelines for land record verification, mutation, and registration vary across States/UTs and are governed by State-specific land and registration laws.

(e) The Ministry of Panchayati Raj does not maintain any data regarding improvement in land administration efficiency in tribal or hilly regions attributable to drone-based land surveys and digitisation of property records under the SVAMITVA Scheme, as land administration is a State subject governed by State laws. Hence, no such information is available with the Ministry.

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Annexure referred to in reply to part (b) of the Lok Sabha UnStarred Question No. 690 to be answered on 03.02.2026 regarding Drone-Based Land Surveys and Digitisation of Property Records

**State and District wise details of drone survey and property cards**

Andhra Pradesh

District	Targeted villages	Drone Flying completed villages	Property cards prepared villages	No. of Property cards prepared
SRIKAKULAM	1352	1352	138	36076
VIZIANAGARAM	950	950	103	37131
PARVATHIPURAM MANYAM	558	558	18	3300
VISAKHAPATNAM	85	85	15	6123
ANAKAPALLI	671	671	31	8225
ALLURI SITHARAMA RAJU	2	2	1	53
KAKINADA	405	405	25	7481
Dr.BR AMBEDKAR KONASEEMA	310	310	38	19748
EAST GODAVARI	268	268	24	27655
ELURU	572	572	21	8852
WEST GODAVARI	295	295	26	13427
KRISHNA	495	495	28	8837
NTR	300	300	10	8458
BAPATLA	277	277	4	3206
GUNTUR	173	173	9	5166
PALNADU	349	349	17	9421
PRAKASAM	792	792	14	7165
SPSR NELLORE	713	713	81	37431
TIRUPATI	1045	1045	26	5441
CHITTOOR	782	782	46	17394
ANNAMAYYA	457	457	54	27507
YSR	648	648	97	33883
ANATHAPURAM	503	503	14	6938
SRI SATHYA SAI	416	416	13	3231
KURNOOL	456	456	50	38065
NANDYAL	447	447	5	4122
Total	13321	13321	908	384336

## Rajasthan

District	Targeted villages	Drone Flying completed villages	Property cards prepared villages	No. of Property cards prepared
Dausa	1006	995	822	52727
Jaisalmer	639	625	231	25013
Jodhpur	964	949	623	89596
Jaipur	2046	2046	1594	165975
Pali	1027	1027	554	57846
Bundi	828	828	731	43492
Tonk	1091	929	664	71507
Ajmer	1068	1068	756	115400
Sri Ganganagar	1540	1536	999	82718
Jalore	722	720	249	22986
Banswara	592	580	525	29068
Pratapgarh	821	792	337	18854
Sirohi	427	427	158	19866
Hanumangarh	754	743	537	87813
Dungarpur	846	846	596	57693
Jhunjhunu	952	952	593	48593
Nagaur	1448	1444	708	61745
Baran	1056	1035	782	67768
Bikaner	832	832	76	8837
Rajsamand	1059	1056	367	27709
Sawai Madhopur	696	694	134	8396
Bharatpur	1365	1360	832	73313
Bhilwara	1891	1889	174	31042
Barmer	1304	1283	543	37603
Churu	851	841	264	43089
Udaipur	2042	2034	178	15293
Kota	747	747	147	14390
Chhittorgarh	1585	1573	167	20590
Dholpur	810	810	146	8981
Alwar	1911	1897	289	9225
Sikar	1074	1072	112	6085
Karauli	831	828	27	2399
Jhalawar	1475	1474	248	17811
Total	36300	35932	15163	1443423

Odisha

District	Targeted villages	Drone Flying completed villages	Property cards prepared villages	No. of Property cards prepared
Rayagada	2347	2347	43	3112
Jharsugada	320	320		
Dhenkanala	12	12		
Gajapati	21	21		
Nabrangpur	24	24		
Total	2724	2724	43	3112

Maharashtra

District	Targeted villages	Drone Flying completed villages	Property cards prepared villages	No. of Property cards prepared
Akola	839	835	723	136081
Amravati	1521	1528	1103	229928
Buldhana	1233	1212	980	232668
Yavatmal	1795	1797	1397	294956
Washim	689	679	362	90162
Thane	773	772	605	84034
Palghar	850	831	669	68793
Ratnagiri	654	657	270	17072
Raigad	1755	1696	995	116455
Sindhudurg	57	55	12	1085
Chhatrapati Sambhajinagar	1298	1229	808	128936
Jalna	947	947	406	75056
Dharashiv	725	725	287	47394
Nanded	1431	1424	871	155793
Parbhani	828	828	501	103670
Beed	1350	1350	332	47977
Latur	869	910	562	90919
Hingoli	652	652	353	82876
Gadchiroli	1519	1509	1004	73623
Gondia	866	880	645	90264
Chandrapur	1396	1391	1127	207664
Nagpur	1553	1544	1291	167953
Bhandara	792	791	614	107768
Wardha	869	894	693	111893
Ahilyanagar	1572	1563	894	95452

Jalgaon	1484	1475	799	177791
Dhule	605	607	101	19980
Nandurbar	666	668	363	105154
Nashik	1940	1852	1068	152880
Kolhapur	1223	1224	668	110057
Pune	1647	1654	783	101626
Sangli	737	737	415	81509
Satara	1592	1598	376	92044
Solapur	1092	1093	461	85968
Total	37819	37609	22538	3785481